

**CENTRAL ADMINISTRATIVE TRIBUNAL  
CUTTACK BENCH, CUTTACK,**

**ORDER SHEET**

COURT NO. : 1

19/03/2019

O.A./260/28/2019

MEMO FOR WITHDRAWAL

J PANDA

-V/S-

BHARAT SANCHAL NIGAM LIMITED

ITEM NO:37

FOR APPLICANTS(S) Adv. : Mr. S. K. Ojha

FOR RESPONDENTS(S) Adv.: Mr. R. N. Pal

Notes of The Registry	Order of The Tribunal		
	<p>Ld. Counsel for the applicant has filed a memo for withdrawing the OA since transfer which is challenged and it has been cancelled in the meantime. It is allowed.</p> <p>In view of this, the OA is disposed of as withdrawn.</p> <table border="1"><tr><td>( SWARUP KUMAR MISHRA MEMBER (J)</td><td>( GOKUL CHANDRA PATI) MEMBER (A)</td></tr></table> <p>pms</p>	( SWARUP KUMAR MISHRA MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)
( SWARUP KUMAR MISHRA MEMBER (J)	( GOKUL CHANDRA PATI) MEMBER (A)		